

RAJASTHAN HIGH COURT, JODHPUR**NOTICE**

No. Conf./HC/Committee/2016/18

Date : 11.05.2016

Hon'ble the Acting Chief Justice has been pleased to constitute a Committee comprising of:-

1. Hon'ble Mr. Justice Govind Mathur.
2. Hon'ble Mr. Justice G.K. Vyas.

for the purpose of finalisation of seniority of the officers of District Judge Cadre.

BY ORDER

REGISTRAR GENERAL

No. Estt. B2(i)/08/2016/

4357

Date : 11.05.2016

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary / P.S. to Hon'ble the Acting Chief Justice.
2. P.S. to Hon'ble Mr. Justice Govind Mathur.
3. P.S. to Hon'ble Mr. Justice G.K. Vyas


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Admn.)/(Classification) Rajasthan High Court, Jodhpur/ Bench Jaipur.
2. Registrar (Vigilance), Rajasthan High Court, Jodhpur/ Bench, Jaipur.
3. Registrar (Rules)/(Examination), Rajasthan High Court, Jodhpur.
4. Registrar (Writs), Rajasthan High Court Bench, Jaipur.
5. Dy. Registrar (Judl.)/(Examination)/(Conf.)/(Admn.)/OSD(F&I), Rajasthan High Court, Jodhpur/ Bench Jaipur.
6. Sr. Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
7. D.I.O. Computer Cell, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
8. Administrative Officers Judicial, Confidential/Statistic/General Section/RJS Section/Building Cell/Budget/Vigilance/Sub. Court Section/AOJ(Classification), Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL

11/5/16